## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 102/ND/2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: Kashipur Rice Mills Put. 4.

SECTION OF THE COMPANIES ACT: U/S 397/398 of Com panies aut of 1956.

SI. NO. Name Designation Representation Signature

1. 1.12. BAJPAI Advocal Palibonar 1/LBappa

2. SAURABH ADHSKARY ADVOCATE RESPONDENT M.3

## Order dated 01.01.2017 in the matter CP NO 102/ND/2011 Kashipur Rice Mills Pvt Ltd

Parties are represented by their respective counsel. It is stated that an appeal is still pending before Lucknow Bench of Allahabad High court.

Hence the matter be listed on 17.07.2017

01.06.2017

(H.P. CHATURVEDI, MEMBER (Judicial))